

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE,**  
**BENGALURU RURAL DISTRICT, BENGALURU**  
**CAUSE LIST DATED: 19.07.2021**

<b>IST SESSION AT 11 AM</b>	<b>IIND SESSION AT 2.45 PM</b>
<b>HEARING</b>	<b>EVIDENCE</b>
1. EX.25/2013	21.MISC.11/2015
2. O.S.728/2016	22.O.S.14/2014
3. O.S.810/2010	23.O.S.724/2015
4. O.S.10/2018	24.O.S.220/2017
5. O.S.602/2020	25.O.S.872/2015
6. O.S.1544/2019	26.O.S.760/2006
7. O.S.68/2013	27.O.S.1158/2015
8. O.S.686/2019	28.O.S.340/2010
9. O.S.618/2021	29.O.S.848/2019
<b>EVIDENCE</b>	<b>ARGUMENTS</b>
10.O.S.1020/2011	30.O.S.332/2009
11.O.S.682/2012	31.O.S.54/2015
12.O.S.1144/2013	32.O.S.176/2014
13.O.S.260/2019	33.O.S.1968/2006
14.O.S.10/2014	<b>OBJECTIONS</b>
15.O.S.1028/2018	34.O.S.316/2017
16.O.S.168/2018	35.O.S.846/2020
17.O.S.94/2015	36.O.S.426/2020
18.O.S.734/2019	37.O.S.1512/2006
19.O.S.682/2020	38.O.S.1498/2018
20.O.S.1772/2008	39.O.S.78/2011
	40. O.S.112/2021

Sd/-  
C/c. I Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP